

[*Translation*]

MR. SPEAKER: You give me in writing. I will find out the facts.

[*English*]

SHRI HAROOBHAI MEHTA: Sir, you may call upon the Government...

[*Translation*]

MR. SPEAKER: I have already asked you to give me in writing.

[*English*]

PROF. MADHU DANDAVATE: How does he presume that it is a classified document?

MR. SPEAKER: You have to give it to me in writing, so that I can ask the Government. It has to be in some form. Now Papers to be Laid.

MR. H. K. L. BHAGAT

12.03 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Detailed Demands for Grants of the Ministry of Information and Broadcasting for 1988-89.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Information and Broadcasting for 1988-89. [Placed in Library. See No. LT. 5862/88]

Annual Report, Annual Accounts and Review on the working of Air India Bombay for 1986-87 and statement for delay in laying these papers.

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): I beg to lay on the Table—

- (1)(i) A copy of Annual Report (Hindi and English versions) of the Air India, Bombay, for the year 1986-87 under sub-section (2) of section 37 of the Air Corporations Act 1953.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Air India, Bombay, for the year 1986-87 together with Audit Report thereon, under sub-section (4) of section 15 of the Air Corporations Act, 1953.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India, Bombay, for the year 1986-87.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5863/88]

Annual Reports and Reviews on the working of Lalit Kala Akademi, New Delhi for 1986-87, Salarjung Museum Board for 1986-87 and Statements for delay in laying these papers etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SAHI): I beg to lay on the Table—

[Sh. L.P. Sahi]

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Lalit Kala Akademi, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5864/88]
- (3)(i) a copy of Annual Report (Hindi and English versions) of the Salar Jung Museum Board for the year 1986-87 along with Audited Accounts.
- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the Salar Jung Museum Board for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-5865/88]
- (5)(i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Smriti and Darshan Samiti for the year 1986-87. [Placed in Library. See No. LT-5866/88]
- (6) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1986-87 together with Audit Report thereon. [Placed in Library. See No. LT-5867/88]
- (7) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru University for the year 1986-87 together with Audit Report thereon.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT-5868/88]
- (9)(i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Educational Planning and Administration, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Educational Planning and Administration, New Delhi, for the year 1986-87.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying papers mentioned at (9) above

[Placed in Library see No. LT-5869/88]

- (11) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 1986-87 together with Audit Report thereon.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library. See No. LT-5870/88]

Annual Report, Annual Accounts and Review on the Working of Post-Graduate Institute of Medical Education and Research Chandigarh for 1986-87 and statement for delay in laying these papers, Annual Report and Review on the working of Central Council for Research in Unani Medicine, New Delhi for 1986-87 and Statement for delay in laying these papers etc.

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (KUMARI SAROJ KHAPARDE):
I beg to lay on the Table—

- (1)(i) A copy of the Annual Report (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1986-87.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Post-Graduate Institute of Medical Education and Research Chandigarh, for the year 1986-87 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and

English versions) by the Government on the working of the Post-Graduate Institute of Medical Education and Research, Chandigarh, for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-5871/88]
- (3)(i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Unani Medicine, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 1986-87.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-5872/88]

**Notification under Major Port Act, 1963,
Statement for delay in laying Annual
Report and Audited Accounts of
Shipping Development Fund Committee
for 1986-87 etc. etc.**

THE DEPUTY MINISTER IN THE
MINISTRY OF SURFACE TRANSPORT
(SHRI P NAMGYAL):

I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port

[Sh. P. Namgyal]

Act, 1963:

- (i) G. S. R. 338(E) published in Gazette of India dated the 14th March, 1988 approving the Madras Port Trust Employees (Classification, Control and Appeal) Regulations, 1988.
- (ii) G. S. R. 111(E) published in Gazette of India dated the 1st March, 1988 approving the Calcutta Port Trust (Licensing of Stevedores) Regulations, 1987.
- (iii) G. S. R. 334(E) published in Gazette of India dated the 9th March, 1988 approving the Paradip Port Trust (Licensing of Stevedores) Regulations, 1987.
- (iv) G. S. R. 87(E) published in Gazette of India dated the 15th December 1987, approving the Tuticorin Port Safety Regulations, 1985.
- (v) The Nhava Sheva Port Trust's Employees (Conduct) Regulations, 1988 published in Notification No. G.S.R. 12(E) in Gazette of India dated the 6th January, 1988. The Nava Sheva Port Trust's Employees (Temporary Service) Regulations, 1988 published in Notification No. G. S. R. 13(E) in Gazette of India dated the 6th January, 1988.
- (vii) The Nhava Sheva Port Trust Employees (Classification Control and Appeal) Regulations, 1988 published in Notification No. G. S. R. 14(E) in Gazette of India dated the 6th January, 1988.
- (viii) G. S. R. 76(E) published in Gazette of India dated the 3rd February, 1988 approving the Cochin Port Employees (Conduct) Amendment Regulations, 1988.
- (ix) G. S. R. 105(E) published in Gazette of India dated the 29th February, 1988 approving the Visakhapatnam Port Trust (Licensing of Stevedores and Allied Matters) Regulations, 1987. [Placed in Library. See No. LT-5873/88]
- (2) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Shipping Development Fund Committee for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-5874/88]
- (3) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Accounts and Audit Report of the Pepusu Road Transport Corporation, Patiala for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT-5875/88]
- (4)(i) A copy of the Annual Report (Hindi and English versions) of the Bombay Dock labour Board, Bombay, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Dock Labour Board,

Bombay, for the year 1986-87:

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library. See No. LT-5876/88]
- (6)(i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Panambur, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the New Mangalore Port Trust, Panambur, for the year 1986-87.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-5877/88]
- (8)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Vishakhapatnam Port Trust, Visakhapatnam, for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Vishakhapatnam Port Trust, Visakhapatnam, for the year 1986-87.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above. [Placed in Library. See No. LT-5878/88]
- (10)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port

Trust for the year 1986-87.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Port Trust for the year 1986-87.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above. [Placed in Library. See No. LT-5879/88]
- (12)(i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust for the year 1986-87.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cochin Port Trust for the year 1986-87.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library. See No. LT-5880/88]
- (14) A copy of each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:
- (a)(i) Annual Accounts of the Calcutta Port Trust for the year 1986-87 together with Audit Report thereon.
- (ii) Review by the Government on the Audited Accounts of the Calcutta Port Trust for the year 1986-87. [Placed in Library. See No. LT-5881/88]

[Sh. P. Namgyal]

- (d) (i) Annual Accounts of the Paradip Port Trust for the year 1986-87 together with the Audit Report thereon.

- (ii) Review by the Government on the Audited Accounts of the Paradip Port Trust for the year 1986-87.

{Placed in Library. See No. LT-5882/88}

(15)Two

statements (Hindi and English versions) showing reasons for delay in laying The papers mentioned at (14) above.
[Placed in Library. See No. LT-5881 & 5882/88]

12.05 hrs.

BUSINESS ADVISORY COMMITTEE

Fifty Second Report

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): I beg to move:

"That this House do agree with the Fifty-second Report of the Business Advisory Committee presented to the House on the 6th April, 1988."

MR. SPEAKER: The question is:

"That the House do agree with the Fifty-second Report of the Business Advisory Committee presented to the House on the 6th April, 1988."

The motion was adopted.

[Translation]

SHRI DINESH GOSWAMI (Guwahati): Sir, the discussion on Punjab should start at 2 o' clock.

MR. SPEAKER: You speak to the Minister.

SHRI DINESH GOSWAMI: Mr. Bhagat, kindly allow the discussion on Punjab to start at 2 o' clock.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): It was decided in the Business Advisory Committee. I will try to find it out, but I cannot promise.

SHRI DINESH GOSWAMI: Please find it out.

PROF. MADHU DANAVATE (Rajapur): The Minister is ready. He is a learned man.

SHRIMATI SHEILA DIKSHIT: If the hon. Speaker is ready to change the time for a discussion on Punjab, I have got no objection.

MR. SPEAKER: Now the House shall take up matters under Rule 377.

12.07 hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Shortage of drinking water on Mahadev Road, Rakabganj Road and nearby areas in New Delhi